NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 34(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: Sh. Hari Prakash Poddar

Vs.

M/s. Shree Shree Radha Swamy Plastics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>5.NO.</u>	NAME	DESIGNA	ΓΙΟΝ	REPRESENTATION	SIGNATURE
Į,	ASHISH	KHORANA	Advocati	Resp. 223	W
		she Grupta			ferpta
3	KanishKa	, Singhal	Company-	Secretary Res. 4	Fingth
			V		

Order

On behalf of Respondents No. 2 & 3 a request for adjournment has been circulated. No objection has been raised by the other side.

The hearing is deferred to 21.11.2016 for arguments.

ППRum

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

18.10.2016 (P.K.Sud)